

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

CP(CAA) No. 15/Chd/Hry/2024
(2nd Motion)

IN THE MATTER OF:

Sarla Holdings Pvt. Ltd. & Ors

...Transferor Companies

Under Section: 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 14.08.2024.

Sd/-
Court Officer

Pooja
19.07.2024